

# उच्च न्यायालय छत्तीसगढ़, बिलासपुर

## अधिसूचना

क्रमांक 3256 / चेकर  
तीन -10-11/2000

बिलासपुर, दिनांक 11.02.2026

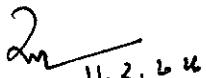
छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा निर्देशित करता है कि श्री रवि कुमार महोबिया, प्रथम व्यवहार न्यायाधीश वरिष्ठ श्रेणी, दुर्ग न्यायालय के प्रथम अतिरिक्त न्यायाधीश अपने कार्य स्थल दुर्ग के अतिरिक्त धमधा में भी प्रत्येक माह की 1 तारीख से 15 तारीख तक श्रीमति आकंक्षा ठाकुर, प्रथम व्यवहार न्यायाधीश वरिष्ठ श्रेणी, दुर्ग न्यायालय के अतिरिक्त न्यायाधीश, धमधा के मातृत्व अवकाश से वापसी तक बैठक करें।

No. 3256 /Checker  
III-10-11/2000

Bilaspur, Dated 11 -02-2026

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby directs that Shri Ravi Kumar Mahobiya, I Additional Judge to the court of I Civil Judge Senior Division, Durg in addition to his place of sitting at Durg shall hold Link Court at Dhamdha from 1<sup>st</sup> to 15<sup>th</sup> of every month till the return of Smt. Akanksha Thakur, Additional Judge to the Court of I Civil Judge, Senior Division, Durg at Dhamdha from maternity leave.

BY ORDER OF THE HIGH COURT

  
11.2.24  
(Rajnish Shrivastava)  
Registrar General

Endt. No 3257 /Checker  
III-10-11/2000

Bilaspur, dated the 11 -02-2026

Copy forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.

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6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
17. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Atal Nagar, Naya Raipur (C.G.) for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.
20. **The Principal District and Sessions Judge, Durg** with reference your request letter no. 262 dated 03-02-2026 for information and necessary action.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
22. The Additional Registrar (Administration/Judicial/Classification/ Confidential ) High Court of Chhattisgarh, Bilaspur, for information.
23. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
24. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
25. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
26. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

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11-02-26  
(Rajnish Shrivastava)  
Registrar General